NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.90/BB/17	-	Hearing	14	Suretex Prophylactics (India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1.	Suman 914808	J	Switer Prophylachus	loman

PCS for Petitioner Company is present. She has filed withdrawal memo with a request to permit them to file a fresh petition.

Perused the memo. Permission may be granted to the petitioner to withdraw the petition with liberty to file fresh petition. Memo is recorded. Permission is granted.

Petition is dismissed as withdrawn with liberty to the petitioner to file a fresh petition vide separate orders.

MEMBER (J)

MEMBER (T)